NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 51

C.P. (IB)/582(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **THE BANK OF MAHARASHTRA**

V/s

RAMLAKHAN CHAMAN YADAV

Sec. 95(1) of Insolvency and Bankruptcy Code, 2016.

ORDER

1. Adv Manish Jha for the RP Mr. Ashok Kumar Golechha is present.
2. None present for the applicant.
3. None present for the respondent when the matter is called out in Court.
4. Matter is further listed on **24.07.2024.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Prajakta